

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:142
ANSWERED ON:16.08.2013
RASHTRIYA MAHILA KOSH
Mishra Shri Mahabal

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the loan schemes operating under Rashtriya Mahila Kosh (RMK) and the eligibility criteria for availing loans including the number of beneficiaries under the schemes during each of the last three years and the current year, State/UT-wise;
- (b) whether involvement of certain fake / bogus Non-Governmental Organization (NGOs) in the implementation of the various schemes under RMK has come to the notice of the Government;
- (c) if so, the details thereof, State/UT -wise and the action taken or proposed to be taken by the Government against such NGOs; and
- (d) the mechanism put in place for effective implementation of the various schemes under RMK?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) LOK SABHA STARRED QUESTION NO. 142 TO BE ANSWERED ON 16th, AUGUST, 2013 ASKED BY SHRI MAHABALI SINGH REGARDING RASHTRIYA MAHILA KOSH

- (a) The details of the loans schemes operating under Rashtriya Mahila Kosh (RMK), the eligibility criteria for availing loans and the number of beneficiaries under the schemes during the last three years and the current year, State/UT-wise are annexed as Annexure-I, II & III respectively.
- (b) No Madam.
- (c) Does not arise
- (d) For effective implementation of the schemes under RMK, a pre-sanction and post-sanction appraisal study is undertaken and utilisation of loans is monitored through quarterly progress reports as well as utilisation certificates.